

Exchange of enclaves

*240. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of enclaves yet to be exchanged at Indo-Bangladesh border; and

(b) the actions being taken to exchange the enclaves in accordance with Indira-Mujib treaty?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) As per agreed list, there are 111 Indian enclaves in Bangladesh and 51 Bangladesh enclaves in India. The 1974 Land Boundary Agreement between India and Bangladesh States that the enclaves should be exchanged between the two sides. To address the land boundary issue including the exchange of enclaves, the two sides have set up a Joint Boundary Working Group (JBWG) in 2001 which has held four meetings so far. During the visit of PM Sheikh Hasina to India in January 2010, both sides agreed to address outstanding land boundary and agreed to convene the next meeting of the JBWG. Accordingly the JBWG met in November 2010 to discuss, *inter alia*, the issue of exchange of enclaves.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Contents of uranium in water

†1706. SHRI H.K. DUA:

SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the excess content of uranium is found in water in the Malwa region, particularly in Bhatinda, Mansa, Faridkot and Ferozpur regions of Punjab;

(b) the kind of its effect on the health of people of these regions;

(c) the reasons for excess content of uranium in the water of this region; and

(d) the steps Government is taking to provide pure and hygienic water to people?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir. Based on a study conducted by

†Original notice of the question was received in Hindi.